

Ichampalli Project in Andhra Pradesh

897. SHRI DATTATRAYA BANDARU:
Will the Minister of WATER RESOURCES
be pleased to state:

(a) the Ichampalli project in Andhra Pradesh is proposed to be taken under the Central Sector; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
AND MINISTER OF STATE OM THE MIN-
ISTRY OF WATER RESOURCES (SHRI
P.K. THUNGON) (a) No, Sir.

(b) Does not arise.

Import of Telephone Equipments

898. SHRI ANIL BASU:
SHRIMATI SUSEELA GOPALAN:
SHRI AJOY MUKHO-PADHYAY:
SHRI TARIT BARAN TOPDAR:
SHRI RUPCHAND PAL:

Will the Minister of COMMUNICA-
TIONS be pleased to state:

(a) whether the Government propose
to import telephone exchange equipments
to meet increasing demand in the country;
and

(b) if so, the details thereof and the
types of equipments for exchanges to be
imported?

THE MINISTER OF STATE OF THE
MINISTRY OF COMMUNICATIONS (SHRI
SUKH RAM): (a) No, Sir.

(b) Question does not arise in view of
answer to (a) above.

[*Translation*]

Telephone to Gram Panchayats in Bihar

899. SHRI SURYANARAYAN YADAV:
Will the Minister of COMMUNICATIONS be
pleased to state:

(a) the number of Gram Panchayats in Bihar where telephone facilities have been provided during 1990-91, 1991-92 and 1992-93;

(b) the number of Gram Panchayats without such facility at present; and

(c) the time by which this facility is likely to be provided to remaining villages?

THE MINISTER OF STATE OF THE
MINISTRY OF COMMUNICATIONS (SHRI
SUKH RAM): (a) 35, 1005 and 626 (upto 31-01-1993) respectively.

(b) 6823 as on 31.01-1993.

(c) 31st March, 1995.

[*English*]

Rural Electrification in Gujarat

900. SHRI HARIBHAI PATEL:
SHRI N.J. RATHVA:

Will the Minister of POWER be pleased to state:

(a) the number of villages electrified in Gujarat during the Seventh Five Year Plan particularly in Chhota Udaipur region and the number of Scheduled Caste and Scheduled Tribe colonies electrified during this period;

(b) the amount earmarked for the purpose during the Seventh Plan and the amount given to Gujarat till date;

(c) whether the Government propose to expand the Rural Electrification scheme to more areas;

(d) if so, the target fixed for such expansion in Gujarat during the Eighth Five Year Plan period and the amount likely to be spent for this purpose;

(e) the average rural electrification in Gujarat as compared to the national level; and

(f) the step taken by the Government to bring the average at par with national level?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) Gujarat Electricity Board (GEB) has reported electrification of 2034 villages during 7th Five Year Plan in Gujarat State out of which 170 villages were electrified in Chhota Udaipur Taluk. During 7th Plan GEB has reported electrification of 2983 Scheduled Caste localities in Gujarat State, of which 30 Scheduled Caste localities were from Chhota Udaipur Taluka.

(b) The amount earmarked for this purpose during 7th Plan and amount released to GEB under REC programme is as under:-

Year	Amount (Rs. in Crores)	Village electrification	pumpsets energisation
1992-93	22.40	-	15500
1993-94	25.40	-	17000

In addition to the above, Rs.7 crores and Rs. 10 crores have been provided for system Improvement work in rural area of Gujarat during the year 1992-93 and 1993-94 respectively.

Issue of Visas by Malaysia

901. SHRI HARI KISHORE SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Malaysia introduced a new legislation in regard to issue of visas to Indians:

(b) if so, the details thereof and the

(Rs. in Lakhs)

Allocation	Disbursement
12026	13487

In addition to above Rs. 1654 lakhs were allocated and utilised under State Plan.

(c) to (f). Gujarat has already achieved cent per cent level of village electrification in the state except for 222 village as on 31.3.92 which are declared as not feasible for electrification. However, funds would be provided to the State for energisation of pumpsets and load intensification works. The state-wise targets however, are decided on year to year basis during the Annual Plan discussions, keeping in view the overall availability of financial resources and other necessary inputs for rural electrification programme.

During the current and next financial year the financial and physical allocation for Gujarat are as under:-

reasons therefor;

(c) whether the Government have taken up this matter with that country; and

(d) if so, the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) The new legislation makes it mandatory for visa applicants from India (as well as from Pakistan, Bangladesh and Sri Lanka) to apply two months in advance, with a local sponsor paying Malaysian dollars 750 as guarantee that the applicant will return before the expiry of visa.